

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1314/2008

(From the judgement and order dated 06/03/2007 in FMA No.  
74/2004 of The HIGH COURT OF CALCUTTA)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

MANAB KUMAR GUHA

Respondent(s)

(With appln(s) for permission to file additional documents,  
prayer for interim relief and office report)

Date: 16/11/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI  
HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s) Ms. Sadhana Sandhu, Adv.  
Mr. N. Kaushik, Adv.  
Mr. Arvind Sharma, Adv.  
Mr. B. Krishna Prasad, Adv.

For Respondent(s) Ms. Asha Jain Madan, Adv.  
Mr. Utpal Saha, Adv.  
Mr. Mukesh Jain, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List on 11th December, 2009.  
(KALYANI GUPTA) (VINOD KULVI)  
SR. P.A. COURT MASTER